

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1134/(MAH)/2017
CA No.


CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: National Gas Agency
V/s.
Nicomet Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	NITHISH BANNERIA	PCS for operational creditor National Gas Agency.	

ORDER

CP 1134/I&BP/ NCLT/MB/MAH/2017

Learned Representative of the Operational Creditor is present and
stated that "Settlement" is in progress. Hence seeking time. Granted.
Adjourned to **28.07.2017**.

Date : 03.07.2017

sd/-
M.K. SHRAWAT
Member (Judicial)